Name of the Corporate Debtor: TRELL EXPERIENCES PRIVATE LIMITED; Date of Commencement of CIRP; 19-12-2023; List of Creditors as on: 19-01-2024; Name of IP: ; Process Number: 1; Last 5 digitof registration number:

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	<b>Details in Annexure</b>
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	00	00	00	00	0.00	00	0	00	NA
2	Unsecured financial creditors belonging to any class of creditors	00	00	00	00	0.00	00	0	00	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	16006702	1	16006702	21.73	00	0	00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	00	00	00	00	0.00	00	0	00	NA
5	Operational creditors (Workmen)	00	00	00	00	0.00	00	0	00	NA
6	Operational creditors (Employees)	01	3128767	01	3128767	4.25	00	0	00	Annexure 6
7	Operational creditors (Government Dues)	00	00	00	00	0.00	00	0	00	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	04	54531783	04	54531783	74.02	00	0	00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	00	00	00	00	0.00	00	0	00	NA
Total		6	73667252	6	73667252	100.00	0	0	0	